| Annexure – 8 | | | | | | | | | | | | | | |
|--|--|---------------------------|----------------|-----------------------------|--------------------|---|-----------------------------------|------------------------------|-----------------------------------|----------------------------|--|---------------------------------|---------------------------------------|-------------------------|
| Name of the corporate debtor: Parenteral Drugs (India) Limited; Date of commencement of CIRP: 09/02/2023 (Copy of the order received on 10/02/2023); List of creditors as on: 23/04/2024 | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | List of opera | tional creditors (O | ther than Wo | rkmen and l | Employees and | Governme | nt Dues) | | | | | |
| | | | | | | | | | | | (Amour | nt in ₹) | | |
| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of | | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | of contingen t cloim | any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | National stock exchange of India Limited | 24-02-2023 | 41,85,704.00 | - | unsecured | - | - | No | 0% | - | - | | 41,85,704.00 | |
| 2 | Heretro Drugs Limited | 24-02-2023 | 1,24,30,524.00 | - | unsecured | - | - | No | 0% | - | - | 1,24,30,524.00 | - | |
| 3 | SBICAP Trustee Company Limited | 24-02-2023 | 10,39,524.00 | 10,39,524.00 | unsecured | - | - | No | 0% | - | - | | | |
| 4 | Link in Time India Private Limited | 28-02-2023 | 2,82,419.00 | 2,82,419.00 | unsecured | - | - | No | 0% | - | - | | | |
| 5 | BSE Limited | 28-02-2023 | 46,50,650.00 | 46,50,650.00 | unsecured | - | - | No | 0% | - | - | | | |
| 6 | Hussain Brothers | 28-03-2023 | 19,56,598.00 | - | unsecured | - | - | No | 0% | - | - | 19,56,598.00 |) - | Claim not related to CD |
| 7 | Sri Narayan Distribution/ propriter Sumit keshri | 05-04-2023 | 8,99,503.00 | - | unsecured | - | - | No | 0% | - | - | 8,99,503.00 |) - | Claim not related to CD |
| 8 | The Indore Goods Transport Corporation | 30-03-2023 | 2,47,72,413.00 | - | unsecured | - | - | No | 0% | - | - | 2,47,72,413.00 |) - | Claim not related to CD |
| 9 | Alak Healthcare Pvt Ltd | 19-04-2023 | 98,29,676.00 | - | unsecured | - | - | No | 0% | - | - | 98,29,676.00 |) - | Claim not related to CD |
| 10 | Peststop Pest Control | 19-12-2023 | 67,742 | 67,742 | unsecured | - | - | No | 0% | - | - | | - | |
| 11 | Charles River Laboratories India Private Limited | 27-06-2023 | 14,50,000 | - | unsecured | - | - | No | 0% | - | - | | - 14,50,000.00 | |
| 12 | Kuwar Builders and Developers | 28-02-2024 | 64,16,285.68 | - | unsecured | - | - | No | 0% | - | - | 64,16,285.68 | - | Claim not related to CD |
| | TOTAL | | 6,79,81,038.68 | 60,40,335.00 | | | | | | | | 5,63,04,999.68 | 41,85,704.00 | |

Note: This is prepared provisionally as per the data avaliablle on the website of IBBI and as provided by the Creditors; since the erstwhile IRP/ deemded RP has not handover any documents/records/ data till date and the suspended management has also not provided any claim verification related record of the Corporate Debtor.